

आयकर अपीलीय अधिकरण “एच” न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“H” BENCH, MUMBAI

माननीय श्री महावीर सिंह, उपाध्यक्ष एवं
माननीय श्री मनोज कुमार अग्रवाल, लल्लू सदस्य कासमक्ष।
BEFORE HON’BLE SHRI MAHAVIR SINGH, VP AND
HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM
(Hearing Through Video Conferencing Mode)

आयकर अपील सं./ I.T.A. No.6587/Mum/2017
 (निर्धारण वर्ष / Assessment Year: 1995-96)
 &
 आयकर अपील सं./ I.T.A. No.6588/Mum/2017
 (निर्धारण वर्ष / Assessment Year: 1988-89)

M/s Kunverji Vishram & Co. 116, Mulji Devsi Building GF, New Chinch Bunder Road, Mumbai-400 009	बनाम/ Vs.	ACIT CC- 3(3) Air India Bldg, 19 th floor R. No. 21, Nariman Point, Mumbai- 400 020
स्थायी लेखा सं./ जी आइ आर सं./ PAN/GIR No. AABFK-2007-Q		
(पीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

Assessee by	:	Assessee’s email dated 18.05.2021
Revenue by	:	Shri Bharat Andhale, Ld. Sr. DR

सुनवाई की तारीख/ Date of Hearing	:	11/06/2021
घोषणा की तारीख / Date of Pronouncement	:	11/06/2021

आदेश / ORDER

Manoj Kumar Aggarwal (Accountant Member)

1. The registry placed on record assessee’s email dated 18/05/2021 wherein it has been submitted that the assessee has opted for settlement of dispute for both the years under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme), 2020* and therefore, the assessee

seeks withdrawal of the appeals. The same was not objected to by Ld. DR.

2. In view of foregoing, the assessee's appeals stand dismissed as withdrawn with a liberty to assessee to seek restoration of the appeals, in case the declaration filed under the scheme is not accepted, for whatever reasons.

3. Both the appeals stands dismissed as withdrawn.

Order pronounced on 11th June, 2021.

Sd/-
(Mahavir Singh)

उपाध्यक्ष / **Vice President**

मुंबई Mumbai; दिनांक Dated : 11/06/2021

Sr.PS, Jaisy Varghese

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

Sd/-

(Manoj Kumar Aggarwal)

लेखा सदस्य / **Accountant Member**

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.